



बौद्धिक संपदा

भारत

एकस्व / अभिकल्प / व्यापार चिह्न
भौगोलिक उपदर्शन / कॉपीराइट
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GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न

Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

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संख्या/No. : CGPDTM-11017(11)/1/2020-CGPO/105

दिनांक/Date: 12.12.2023

On the recommendation of the Departmental Promotion Committee and approval of the Competent Authority, the following Examiners of Patents & Designs in the Level 10 are promoted to the grade of Assistant Controllers of Patents & Designs in the Level 11 in the pay matrix (Rs. 67,700 – 2,08,700) on regular basis with effect from the date of assumption of charge of the post. They can opt for pay fixation in terms of FR-22(I)(a)(1):

Sl. No	Name of the Officer	Current Place of Posting
1	Vignesh Kumar A B	Chennai
2	Lalit Kumar	Delhi
3	Sankhadeep Pal	Kolkata
4	Prasit Kumar Sahoo	Kolkata
5	Killari Appalanaidu	Chennai
6	Bhawani Shankar Gora	Delhi
7	Arun Kumar Yelshetty	Chennai
8	Manoj Kumar (Seniority list-310)	Delhi
9	Ramakant Vaishnav	Delhi
10	Archana Singh	Kolkata
11	Anishwar Arya	Kolkata
12	Manoj Verma (mechanical)	Delhi
13	Lokesh Kumar Meena	Delhi
14	Balraj G	Chennai
15	Kamalesh Kumar Patel	Delhi
16	Kiran Yadav	Delhi
17	Chandrappagari Surendra	Chennai
18	Prince Lal	Kolkata
19	Atul Maran	Delhi
20	Naresh Bunas	Delhi
21	Subhash Singha	Kolkata
22	Shivraj Prajapat	Delhi
23	Rajesh Kumar Meena (Electrical)	Delhi

Signature

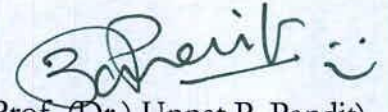
24	Samit Ash	Kolkata
25	Sankara Rao Yamala	Chennai
26	Jatin Janardhan Darve	Mumbai
27	Sahdev Kumar	Delhi
28	Jayanta Roy	Kolkata
29	Preeti Sharma	Delhi
30	Pavan Kumar Meena	Mumbai
31	Kuldeep Kumar	Delhi
32	Someswarao Bowrathu	Chennai
33	Chanchal Kumar Malav	Delhi
34	Rewa Bhardwaj	Delhi
35	Mayur Lokhande	Mumbai
36	Rajneesh Pratap Singh	Delhi
37	Saurabh Yadav	Delhi
38	Jatin	Delhi
39	Ravindra Nath Choudhary	Mumbai
40	Vivek Raj	Chennai
41	Arun Kumar M D	Chennai
42	Maneesh Kumar Monu	Delhi
43	Seema Jangra	Delhi
44	Shri Ram Kaunaujia	Delhi
45	Dasari Ayodhya	Chennai
46	Akash Kumar	Delhi
47	Annu Kumar Gautam	Kolkata
48	Siddharth Babaso Jadhav	Mumbai
49	Amit Kumar Meena	Delhi
50	Nilesh Shantaram Patil	Mumbai
51	Ashish Prabhat	Delhi
52	Deepak Lodwal	Delhi
53	Prakash Raushan	Kolkata
54	Atul Raj	Kolkata
55	Prasenjit Das	Kolkata
56	Prakash Halder	Kolkata
57	Pradeep Dhakad	Delhi
58	Kanhaiya Lal Balai	Delhi
59	Pankaj Katariya	Delhi
60	Sylviya S	Chennai
61	Sandeep Singh	Delhi
62	Dal Chand Sanwat	Chennai
63	Amol Shuddhodhan Sahare	Kolkata
64	Ravindra Kumar Meena	Delhi
65	Rakesh Kumar	Delhi
66	Amit Khera	Delhi
67	Sagar Khan	Kolkata
68	Dhivya Rekka J B	Chennai
69	Mahesh Singh Meena	Delhi
70	Vimlesh Kumar Meena	Delhi

30/01/20 :)

2. The promotion of the above officers to the post of Assistant Controller of Patents & Designs is subject to the final outcome of CAT Case O.A. No. 349/2022 with M. A. /119/2022 filed by Shri Prakash Halder & Ors Vs Union of India & Ors.

3. Transfer on promotion shall be affected in a phase-wise manner due to administrative exigency/requirement for smooth functioning of the IPOs. The transfer order on promotion of Examiners of Patents & Designs in first Phase (B) vide Office Order No. CGPDTM-11017(11)/1/2020-CGPO/106 date 12.12.2023 is enclosed herewith. The Examiners whose names are not included in the said transfer order dated 12.12.2023 are hereby allowed to assume the charge as Assistant Controller of Patents & Designs at their current place of posting with immediate effect.

4. Upon promotion, all the officers shall report to the respective Head of Offices of their place of posting and shall continue to work in their respective groups/section until further orders in respect of the organizational restructuring.



(Prof. (Dr.) Unnat P. Pandit)

Controller General of Patents, Designs & Trade Marks

To:-

Concerned Officers.

Copy to:-

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office, Trade Marks Registry, Ahmedabad.
3. Head of Office, RGNIPM, Nagpur
4. Under Secretary to the Government of India, Ministry of Commerce & Industry, DPIIT, Vanijya Bhavan, New Delhi – 110 011 with reference to Ministry's letter No. F. No. P-24017/116/2023-IPR-I dated 28.11.2023 – for information.
5. IT Office, Patent Office, Delhi – for uploading on official website.
6. Pay & Accounts Officer, PAO, PDTM, Mumbai.
7. Personal file of all above mentioned officers.
8. Hindi version follows.
9. Guard file.